

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2059
ANSWERED ON:17.12.2013
IMPLEMENTATION OF PMAGY
Lal Shri Kirodi ;Natarajan Shri P.R.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the criteria/guidelines for selection of villages under the Pradhan Mantri Adarsh Gram Yojana (PMAGY);
- (b) the details of the various States participating in the pilot scheme along with the details of the Central assistance sanctioned, released and utilised under the Yojana since its inception, State-wise;
- (c) whether the Government has reviewed the implementation of the pilot scheme and if so, the details thereof along with the outcome of such review;
- (d) whether the Government is considering to extend the scheme to other States/districts; and
- (e) if so, the details thereof along with the timeframe fixed in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

(a) : As per Census, 2001, there are 44,080 villages, spread across 25 States and 2 UTs, having more than 50% Scheduled Caste (SC) population. It was decided to cover only 1,000 of such villages in the pilot phase, under the Scheme. Presently the pilot scheme is being implemented in five States – one each from five regions of the country, selected as per following criteria:

Sl.No	Region	State	No of villages selected	Criterion
1	North	Himachal Pradesh#	225	State with 2nd highest no of villages with > 50 % SC population in the region
2	East	Bihar	225	Bihar was selected as it generally lags behind other States of the Eastern Region in terms of most socio-economic indicators.
3	West	Rajasthan	225	State with highest no of villages with > 50 % SC population in the region
4	South	Tamil Nadu	225	State with highest no of villages with > 50 % SC population in the region
5	North-East	Assam	100	State with highest no of villages with > 50 % SC population in the region

Uttar Pradesh (having highest no. of villages with > 50% SC population did not agree to implement the Scheme. So it was replaced by Himachal Pradesh in February 2011.

(b) : The details of the Central Assistance sanctioned and released and utilized under the Yojana, State-wise are as under:

(Rupees in Crore)

Sl. No.	State	Central Assistance (CA) sanctioned and released	CA utilized
1	Assam	20.100	20.09
2	Bihar #	45.225	22.70
3	Himachal Pradesh #	45.225	0.74
4	Rajasthan #	45.225	35.26
5	Tamil Nadu	45.225	45.225

Utilisation Certificates of remaining amount are awaited from the PMAGY States.

(c) The Department of Social Justice & Empowerment has entrusted the task of comprehensive evaluation of the Scheme to Programme Evaluation Organization (PEO) of Planning Commission. National Institute of Rural Development (NIRD), Hyderabad was requested to conduct a limited evaluation of the Scheme in 15 PMAGY villages in Assam, Bihar and Rajasthan. The report has inter alia, stated that substantial progress has been achieved in creation of physical infrastructure in most of these villages.

(d) & (e) : Final decision in this regard has not been taken.